## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

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## Counsel for Petitioner(s):

Ries	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. 6	lethu Madhava Rav	Adv	9393009284,	105
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard Mr.V.Sethu Madhava Rao and Ms.V.Dyumani Learned Counsel for the Petitioner submitted that a proof of delivery of the notice issued by Financial Creditor under section 7 of IBC.

None appeared for the Corporate Debtor. The Learned Counsel has also under taken to serve the personal notice and also inform the Corporate Debtor about the next date of hearing.

Post the case on 07.03.2018

Member (T)

Member (J)